## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA UNSTARRED QUESTION NO. 1891 TO BE ANSWERED ON 05<sup>TH</sup> AUGUST, 2025

# TRAINING AND RECRUITMENT PROCESS OF EMTS AND PARAMEDICS DEPUTED IN AMBULANCES

#### 1891. SHRI TIRUCHI SIVA: SHRI K.R. SURESH REDDY:

#### Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is any national standard, certification or curriculum for training Emergency Medical Technicians (EMTs) and Paramedics deputed in ambulances;
- (b) if so, the details thereof;
- (c) whether there are any minimum qualifications prescribed by Government for the appointment of EMTs and Paramedics;
- (d) if so, the details thereof and if not, the reason therefor;
- (e) whether Government has taken any steps to standardise the training and recruitment process of Paramedics; and
- (f) if so, the details thereof and if not, the reason therefor?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

- (a) to (d): The National Commission for Allied and Healthcare Profession (NCAHP) has been constituted inter-alia, for regulation and maintenance of standards of education and services by allied and healthcare professionals listed under the Schedule of NCAHP Act, 2021. The Professional Council members along with the taskforce members under the Commission, have been assigned the task of drafting the curriculum for Advance Care Paramedic and Emergency Medical Technologist.
- (e) & (f): Public Health is a state subject and State Governments are primarily responsible for healthcare delivery, training, appointment/ recruitment of Paramedics.

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